

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/162(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024**

IN THE MATTER OF	PEE KAY VANIJYA PVT LTD VS COMNET COMMUNICATION PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

**Appearance (via video conferencing/physically)**

Ms. Rupa Gupta, PCS ] For the Petitioner

Ms. Aditi Jhunjhunwala, PCS ] For the Respondent Company

**ORDER**

1. Ld. Authorised Representative appearing on behalf of the petitioner present. Ld. Authorised Representative appearing on behalf of the respondent company present.
2. Heard at length. **Reserved for Order(s).**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**